

OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

In partial modification of this officer order No. 57373-386/Bail/Power/Gaz/16 dated 26.12.2016, the bail/urgent applications pertaining to Police Stations & Investigating Agencies of Central Police District of Delhi i.e. Hazarat Nizamuddin Rly. Station, RMD, RPF, NDRS, Darya Ganj, Hauz Qazi, I.P. Estate, Sarai Rohilla, Sarai Rohilla (Railway), Kamla Market, Lahori Gate, Karol Bagh, Rajinder Nagar, Parsad Nagar, Special task force of Delhi Police shall be dealt with by Sh./~~Ms.~~ Chandni Ghufcha, ASJ (Central) on 26.12.2016 in place of Sh. Lal Singh, ASJ (Electricity) (Central) Tis Hazari Courts, Delhi.

(SUJATA KOHLI)
District & Sessions Judge (HQs)
(Officiating) Delhi

No. 57388-401 /Bail/Power/Gaz/16

Dated 26 DEC 2016

Copy forwarded for information & necessary action to:-

1. The Officer concerned.
2. The AO(J), Filing Section & Administration Branch (I,II&III) (Central) Tis Hazari Court, Delhi.
3. The Director, Directorate of Prosecution, Govt. of NCT of Delhi.
4. The Public Prosecutor, Delhi.
5. The Reader to District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
- ✓ 6. The Website Committee, (Hindi & English) Tis Hazari Courts, Delhi.
7. The In-charge Facilitation Centre, Tis Hazari Courts, Delhi.
8. The In-charge, Lock-up, Tis Hazari Courts, Delhi.
9. The Secretary, Bar Association, Tis Hazari Courts, Delhi.

District & Sessions Judge (HQs)
(Officiating) Delhi